

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: BASIC TRAINING PROGRAMMES - Nomination of Junior Civil Judges of XXII and XXIII Basic Courses to undergo Part-I Institutional Training (Phase-2) for three months at the Academy i.e., from 01.07.2019 to 30.09.2019 and Part-II Mid Term Practical Training (Phase-2) for three months i.e., one month training at the Academy from 01.10.2019 to 31.10.2019 and remaining two months training at the respective District Headquarters from 01.11.2019 to 31.12.2019, along with other 04 Junior Civil Judges in various dates - ORDERS - ISSUED.

- REF: 1. G.O.Ms.No.171, dated 09.11.2017 and G.O.Rt.No.894, dated 16.11.2017, Law (LA & J - Home-Courts.A) Department, Government of Andhra Pradesh.
2. High Court's proceedings Order Roc.No.8121/2017-B.Spl., dated 16.12.2017.
3. High Court's proceedings Order Roc.No.2721/2018-B.Spl., dated 30.04.2018.
4. G.O.Ms.No.107, Law (LA & J-Home-Courts.A) Department, dated 26.07.2018 from the Government of Andhra Pradesh.
5. High Court's Proceedings Order Roc.No.5924/2018-B.Spl., dated 30.10.2018.
6. Letter Roc.No.448/2019/TSJA-Sec'bad, dated 06.06.2019 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.497/2019-B.SPL. DATED:17.06.2019

The High Court passed the following Orders:

The following 37 Junior Civil Judges of XXII Basic Course, excluding the name of Ms. P.Iswarya, since the officer expired on 05.01.2019 and 14 Junior Civil Judges of XXIII Basic Course, mentioned in Column Number 2, are hereby nominated to undergo Part-I Institutional Training (Phase-2) for a period of three months from 01.07.2019 to 30.09.2019 and Part-II Mid Term Practical Training (Phase-2) for 03 months i.e., one month training from 01.10.2019 to 31.10.2019 at the Telangana State Judicial Academy, Secunderabad and remaining two months i.e., from 01.11.2019 to 31.12.2019 at the respective District Headquarters of the postings of the officers and they are directed to handover charge of their post(s) to the Officers mentioned against their names in Column Number 3 and proceed to report before the Director, Judicial Academy, Secunderabad at 8:30 a.m., on 01.07.2019 (Monday) for participating in the said basic training.

Junior Civil Judges of XXII Basic Course:

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION SARVASRI:	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	G.Karthik, Judicial Magistrate of First Class, Special Mobile Court, Ananthapuram.	Spl. Judicial Magistrate of First Class, Excise Court, Ananthapuram.
2.	J. Sujin Kumar, Addl. Junior Civil Judge, Kandukur, Prakasam District.	Prl. Junior Civil Judge, Kandukur, Prakasam District.
3.	Ms. C.Hari Priya, Addl. Junior Civil Judge, Amalapuram, East Godavari District.	Prl. Junior Civil Judge, Amalapuram, East Godavari District
4.	Muzeeb Pasapala Syed, Junior Civil Judge, Venkatagiri, Nellore District.	Prl. Junior Civil Judge, Gudur, Nellore District.
5.	K.Bharath Chandra, Addl. Junior Civil Judge, Addanki, Prakasam District.	Prl. Junior Civil Judge, Addanki, Prakasam District.
6.	Smt. V.Deepthi, Junior Civil Judge, Kalyandurg, Ananthapuram District.	Prl. Junior Civil Judge, Ananthapuram.
7.	K.Rakesh, Junior Civil Judge, Banaganapalle, Kurnool District.	Junior Civil Judge, Koilkuntla, Kurnool District.
8.	J.Kishore Kumar, Special Judicial Magistrate of First Class, Excise Court, Srikakulam.	I Addl. Junior Civil Judge, Srikakulam.
9.	Ms. G.Sindhu, Junior Civil Judge, Nandikotkur, Kurnool District.	I Addl. Junior Civil Judge, Kurnool.

10.	Ms. V.Devi Sai Srivani, Junior Civil Judge, Puttaparthi, Ananthapuram District.	Prl. Junior Civil Judge, Dharmavaram, Ananthapuram District.
11.	K.Guru Aravind, II Addl. Junior Civil Judge, Machilipatnam, Krishna District.	I Addl. Junior Civil Judge, Machilipatnam, Krishna District.
12.	Smt. G.Swathi, Junior Civil Judge, Rajam, Srikakulam District.	Junior Civil Judge, Ponduru, Srikakulam District.
13.	G.Lenin Babu, Judicial Magistrate of First Class, Special Mobile Court, Srikakulam.	Prl. Junior Civil Judge, Srikakulam.
14.	M.Srinivasa Rao, Addl. Junior Civil Judge, Dharmavaram, Ananthapuram District.	Prl. Junior Civil Judge, Dharmavaram, Ananthapuram District.
15.	Smt. D.Soujanya, III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District.	II Addl. Junior Civil Judge, Tirupathi, Chittoor District.
16.	P.Venkateswarlu, VI Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	V Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
17.	Ms. S.Jyothi, Junior Civil Judge, Alur, Kurnool District.	II Addl. Junior Civil Judge, Adoni, Kurnool District.
18.	Ms. P.Haneesha, IV Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	I Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
19.	Smt. Y.Premalatha, II Addl. Junior Civil Judge, Tenali, Guntur District.	I Addl. Junior Civil Judge, Tenali, Guntur District.
20.	Smt. M.Sarojanamma, III Addl. Junior Civil Judge, Chittoor.	II Addl. Junior Civil Judge, Chittoor.

21.	G.Srinivas, Junior Civil Judge, Narasannapet, Srikakulam District.	Junior Civil Judge, Amadalavalasa, Srikakulam District.
22.	Smt. K.Naga Lakshmi, II Addl. Junior Civil Judge, Kakinada, East Godavari District.	Prl. Junior Civil Judge, Kakinada, East Godavari District.
23.	Ziauddin Shaik, Junior Civil Judge, Palakonda, Srikakulam District.	Junior Civil Judge, Amadalavalasa, Srikakulam District.
24.	Smt. M.Siva Parvathi, Junior Civil Judge, Gajuwaka, Visakhapatnam District.	I Addl. Junior Civil Judge, Visakhapatnam.
25.	Ms. P.Bujji, Addl. Junior Civil Judge, Bobbili, Vizianagaram District.	Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District.
26.	E.Sudhakara Rao, Judicial Magistrate of First Class, Special Mobile Court, Chittoor.	Spl. Judicial Magistrate of First Class, Excise Court, Chittoor.
27.	Smt. Mohideen Zamruth Begum Kamaludeen, Addl. Junior Civil Judge, Penukonda, Ananthapuram District.	Prl. Junior Civil Judge, Hindupur, Ananthapuram District.
28.	A.Ramesh, I Addl. Junior Civil Judge, Nellore.	III Addl. Junior Civil Judge, Nellore.
29.	Ms. J.Sowmya Josephine, Junior Civil Judge, Nandalur, Kadapa District.	Junior Civil Judge, Rajampet, Kadapa District.
30.	S.Srinivasa Kalyan, Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District.
31.	Smt. S.Komalavalli, Junior Civil Judge, Uravakonda, Ananthapuram District.	Junior Civil Judge, Guntakal, Ananthapuram District.

32.	Smt. J.Sri Seeta, II Addl. Junior Civil Judge-cum- VIII Metropolitan Magistrate, Visakhapatnam.	Rent Metropolitan Visakhapatnam.	Controller-cum-IV Magistrate,
33.	Smt. K.Latha, III Addl. Junior Civil Judge-cum- IX Addl. Metropolitan Magistrate, Visakhapatnam.	V Addl. Junior Civil Judge, Visakhapatnam.	
34.	L.Jagadeesh Kumar, III Metropolitan Magistrate, Special Mobile Court, Visakhapatnam.	Special Magistrate of First Class, Excise Court, Visakhapatnam.	Special Judicial
35.	Smt. N.Mary, II Addl. Junior Civil Judge, Tanuku, West Godavari District.	I Addl. Junior Civil Judge, Tanuku, West Godavari District.	
36.	Smt. G.Vijaya Lakshmi, III Addl. Junior Civil Judge-cum- XII Addl. Metropolitan Magistrate, Vijayawada, Krishna District.	II Addl. Junior Civil Judge, Vijayawada, Krishna District.	

Junior Civil Judges of XXIII Basic Course:

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	N.Jyothi, Addl. Junior Civil Judge, Nidadavolu, West Godavari District.	Prl. Junior Civil Judge, Nidadavolu, West Godavari District.
2.	P.Rajan Uday Prakash, Junior Civil Judge, Atmakur, Kurnool District.	Prl. Junior Civil Judge, Nandyal, Kurnool District.
3.	K.Bhargavi, I Addl. Junior Civil Judge, Adoni, Kurnool District	Prl. Junior Civil Judge, Adoni, Kurnool District.
4.	R.Harika, Addl. Junior Civil Judge, Rayachoti, Kadapa District.	Prl. Junior Civil Judge, Rayachoti, Kadapa District.

5.	B.Kanaka Lakshmi, III Addl. Junior Civil Judge, Ongole, Prakasam District.	I Addl. Junior Civil Judge, Ongole, Prakasam District.
6.	M.Prasanna Lakshmi, Addl. Junior Civil Judge, Chirala, Prakasam District.	Prl. Junior Civil Judge, Chirala, Prakasam District.
7.	B.Ramya, Junior Civil Judge, Muvva, Krishna District. (the Court of Addl. Junior Civil Judge's Court shifted from Aganigadda to Muvva)	Prl. Junior Civil Judge, Avanigadda, Krishna District
8.	S.Vani, Junior Civil Judge, Darsi, Prakasam District.	Junior Civil Judge, Podili, Prakasam District
9.	Y.Saritha, Addl. Junior Civil Judge, Giddalur, Prakasam District.	Prl. Junior Civil Judge, Giddalur, Prakasam District.
10.	D.Dhanaraju, Junior Civil Judge, Salur, Vizianagaram District.	Junior Civil Judge, Gajapathinagaram, Vizianagaram District.
11.	K.Srinivas, IV Addl. Junior Civil Judge, Tirupati, Chittoor District.	V Addl. Junior Civil Judge, Tirupathi, Chittoor District.
12.	D.Sri Bharani, Addl. Junior Civil Judge, Nandigama, Krishna District.	Prl. Junior Civil Judge, Nandigama, Krishna District.
13.	E.Prathiba, I Addl. Junior Civil Judge, Proddatur, Kadapa District.	II Addl. Junior Civil Judge, Proddatur, Kadapa District
14.	B.Sirisha, Addl. Junior Civil Judge (Juvenile Court), Vizianagaram.	Prl. Junior Civil Judge, Vizianagaram.

The following Junior Civil Judges, mentioned in column number 2 are also nominated to undergo the basic training in various dates in addition to the above said Junior Civil Judges as per the schedule given below, and they are directed to handover charge of their post(s) to the Officers mentioned against their names in Column Number 3 and proceed to report before the Director, Judicial Academy, Secunderabad as mentioned in column number 2, for participating in the said basic training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION SARVASRI:	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	<p>Smt. N.Radhika, Junior Civil Judge, Piduguralla, Guntur District.</p> <p>XX Basic Course (1st batch) to undergo Part-I Institutional Training (Phase-2) for two months i.e., from 01.08.2019 to 30.09.2019 and Part-II Mid Term Practical Training (Phase-2) for one month i.e., from 01.10.2019 to 31.10.2019 at Telangana State Judicial Academy, Secunderabad and directed to report at the Academy on 01.08.2019 by 09.30 a.m.</p>	<p>II Addl. Junior Civil Judge, Narsaraopet, Guntur District.</p>
2.	<p>Smt. N.Sarada, II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District.</p> <p>XX Basic Course (1st batch) to undergo Part-I Institutional Training (Phase-2) for one month i.e., from 01.07.2019 to 31.07.2019 at Telangana State Judicial Academy, Secunderabad and Part-II Mid Term Practical Training for two months i.e., from 01.08.2019 to 30.09.2019 at the District Headquarters of the officer and directed to report at the Academy on 01.07.2019 by 08.30 a.m.</p>	<p>Special Judicial Magistrate of Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.</p>

3.	<p>Ms. M.Vijaya Rameswari, Addl. Junior Civil Judge, Parvathipuram, Vizianagaram District</p> <p>XXI Basic Course to undergo Part-I Institutional Training (Phase-2) for two months i.e., from 01.07.2019 to 31.08.2019 and Part-II Mid Term Practical Training (Phase-1) for one month i.e., from 01.09.2019 to 30.09.2019 at Telangana State Judicial Academy, Secunderabad and directed to report at the Academy on 01.07.2019 by 09.30 a.m.</p>	<p>Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District.</p>
4.	<p>Ms. V.Sri Rama, Special Judicial Magistrate of First Class, Excise Court, Guntur</p> <p>XXI Basic Course to undergo Part-I Institutional Training (Phase-2) for a period of one month from 01.09.2019 to 30.09.2019 and Part-II Mid Term Practical (Phase-2) for 03 months i.e., one month training from 01.10.2019 to 31.10.2019 at Telangana State Judicial Academy, Secunderabad and remaining two months i.e., from 01.11.2019 to 31.12.2019 at the respective District Headquarters of the posting of the officer and directed to report at the Academy on 01.09.2019 by 09.30 a.m.</p>	<p>V Addl. Junior Civil Judge, Guntur.</p>

The officers mentioned in Column Number 3 will be in full additional charge of the post and also the post(s) for which the nominated officers are holding in full additional charge if any, during the period of absence of the above said Officers as per the schedule given above.

In case, the nominated officers to whom they have to handover charge are on leave or absent for any reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements and send the same to the High Court, for ratification.

On return from the said basic training, the officers mentioned in Column Number 2, will rejoin duty in their respective posts.

After completion of Part-I Institutional Training and Practical Training at Judicial Academy, Secunderabad, the trainee Junior Civil Judges are directed to report before the Prl. District and Sessions Judge concerned to undergo the Part-II Mid-Term Practical Training at the respective District Headquarters of the officer in which they are working, as per the Schedule given above.

The trainee Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad and the concerned Prl. District and Sessions Judge, during their training period respectively.

The concerned Prl. District and Sessions Judges are directed to permit the said trainee Junior Civil Judges to attend different Courts and different Sections of the Courts in their District/Unit Headquarters to learn the work by observation.

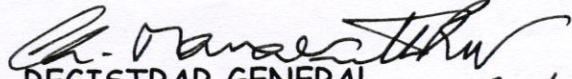
The Director, Telangana State Judicial Academy, Secunderabad will address the letters to the concerned Prl. District and Sessions Judges informing about the Course content and the arrangements to be made.

At the end of training, the Director, Telangana State Judicial Academy, Secunderabad and the concerned Prl. District and Sessions Judges, will report to the High Court with regard to successful completion of the training by the trainees.

The concerned Prl. District and Sessions Judges/Unit Heads are directed to instruct the officers, who are holding full additional charge of the posts of the officers undergoing training at Judicial Academy, Secunderabad and at the respective District/ Unit Headquarters to draw the pay and allowances of the said officers during the said training period and send the same to the Officers.

NOTE: 1. The officers nominated for basic training are entitled only for actual journey time before reporting at Telangana State Judicial Academy, Secunderabad.

2. The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Telangana State Judicial Academy, Secunderabad and at the respective District Headquarters of the officers.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE) 12/6

To

1. The officers.
2. The incharge officers.
3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravathi (with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
4. The Director, Telangana State Judicial Academy, Secunderabad.

5. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
6. **THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:**
Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
7. **THE DISTRICT TREASURY OFFICERS:**
Ananthapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
8. **The Section Officers:** Accounts Section, B-Section, Computer Section, D-1 Budget, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and Work Review Cell, High Court of Andhra Pradesh at Amaravathi.

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